

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO.1186  
TO BE ANSWERED ON 02.05.2016**

National Anthem in Schools

1186. SHRI PONGULETI SRINIVASA REDDY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that all the Government and Private schools have to sing the National Anthem and implement it in letter and spirit;

(b) if so, whether the Government is aware that some private aided and unaided/ minority schools are not following it and not singing the National Anthem in their schools;

(c) if so, the measures taken/proposed to be taken by the Government to identify such schools and enforce them to implement the National Anthem in the schools; and

(d) if so, the details thereof?

**ANSWER  
MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SMT. SMRITI ZUBIN IRANI)**

(a) and (b): Central Board of Secondary Education (CBSE) issued a circular in November, 2015 to its affiliated schools for strict compliance of its directions with regard to singing of national anthem with decorum. CBSE has not come across any instance of not singing national anthem in the schools affiliated with the Board.

(c) and (d) : Do not arise

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